HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject:- Nomination of ex-Officio Member Secretaries to the Hon'ble Building and Infrastructure Committees of the High Court and District Judiciary of the UTs of J&K and Ladakh.

ORDER

No.: 10% of 2025/RG

Dated: 30 .06.2025

In order to ensure smooth conduct of the meetings of the Committees, proper coordination, collating the data and taking further follow up action, the following Judicial Officers are hereby nominated as ex-Officio Member Secretaries to the Hon'ble Committees as stated against each:-

S. No.	Name of the Judicial Officer	Name of the Hon'ble Committee
1.	Ms. Sonia Gupta, Director, J&K Judicial Academy.	Building and Infrastructure Committee for the High Court.
2.	Shri Fayaz Ahmad Qureshi, CPC, e-Courts, High Court of J&K and Ladakh	Building and Infrastructure Committee for Subordinate Courts- Kashmir Province
3.	Shri Jeewan Kumar Sharma, Secretary, High Court Legal Services Committee.	Building and Infrastructure Committee for Subordinate Courts- Jammu Province
4.	Shri Chemit Yurgyal, Secretary DLSA, Kargil	Building and Infrastructure Committee for Subordinate Courts- UT of Ladakh

By Order.

Registrar General (Officiating)

Dated: 30 .06.2025

No.: 34946-10/RG/GS Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;

2. Secretary to Hon'ble Mr./Mrs. Justice for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar; 4. Ms. Sonia Gupta, Director, J&K Judicial Academy, Srinagar;

5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;

6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;

7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;

8. Shri Fayaz Ahmad Qureshi, CPC, e-Courts, High Court of J&K and Ladakh, Srinagar; 9. Shri Jeewan Kumar Sharma, Secretary High Court Legal Services Authority;

10. Shri Chemit Yurgal, Secretary DLSA, Kargil.

11. Joint Registrar (Infrastructure), High Court of J&K and Ladakh, Main Wing, Srinagar for information and necessary action.

12. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.

13. Incharge Library, High Court Wing, Srinagar/Jammu for information and for keeping the record of the same.

14. Order File.

Registrar General (Officiating)